

In the High Court of Judicature, Bombay.

Tues day, the 29th day of February 1865.

SPECIAL APPEAL No. 1000 of 1864.

Rama Tulad. Prabji Khen-
garkar of the Ahmednuggur
District (Original Plaintiff)

Appellant

versus

Dhondi Tulad. Nittoo
Mhase of the Ahmednuggur
District (Original Defendant)

Respondent

Rs. 18-0-0

The claim in the Original Suit was to recover certain land to which Plaintiffs alleged they had an hereditary right of occupancy.

In Appeal No. 263 of 1864 the Judge of the District of Ahmednuggur at Ahmednuggur reversed the Decree of the J. P. of Rahonny who had awarded the claim, and threw out the claim.

A Special Appeal was preferred in the High Court on the grounds that (1) the District Judge has erroneously required Appellants to prove occupation of the land in dispute by the Plaintiffs' father & that (2) the District Judge

Judge has not allowed Plaintiff the benefit
of the years during which he was under
legal disability, in reckoning the period
of limitations.

The Court confirms the decree of the
District Judge.

Costs on Special Appellant.

Atkinloch Forbes.

A. H. Forbes,

MEMORANDUM OF COSTS incurred in Special Appeal No. 1000

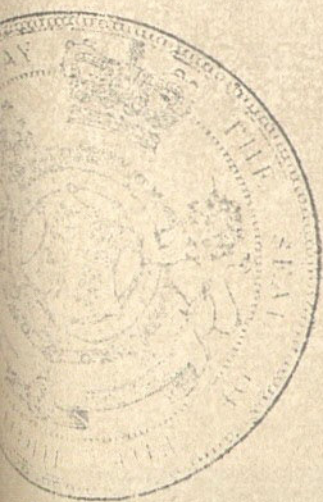
of 186 4 against the decision of the Judge of the District of Ahmednagar and disposed of on the 28th February 1865 by confirming the same.

BY THE APPELLANT—

In the District.				
In the Moonsiff's Court	6 2 8	✓		
In the Judge's Court (including Vukeel's fee)	1 " 8	✓		
In this Court.			7 3 4	✓
Stamp for Memorandum of Special Appeal	2 " "	✓		
Stamps for copies of Decree and Judgment	3 " "	✓		
Stamp for Vukeelutnama	2 " "	✓		
Batta for Process and Postage	1 " "	✓		
Sectioner's Fee	1 4 "	✓		
Vukeel's Fee	" 8 8	✓		
			9 12 - 8	✓
			Rupees.... 17 " "	✓

BY THE RESPONDENT.

In the District.				
In the Moonsiff's Court	9 9 2	✓		
In the Judge's Court	4 " 8	✓		
In this Court.			13 9 10	✓
Stamp for Vukeelutnama	2 " "	✓		
Vukeel's Fee	" 8 8	✓		
			2 8 8	✓
			Rupees.... 16 2 6	✓



[Signature]
Sealer

[Signature]
Registrar

The 28th day of February 1865.